

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CHAMBER CONSTRUCTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 28-03-2026; Name of IP: Mr. Debashis Nanda; Process Number: 1; Last 5 digit of registration number: 10316

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|----------------------|----------------------------|----------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 6 | 2275320896.78 | 6 | 2278798971.91 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 1346587461.00 | 2 | 1346587461.00 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 2 | 96471399.00 | 2 | 96471399.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 147971111.91 | 2 | 141795890.00 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 12 | 3866350868.69 | 12 | 3863653721.91 | 0 | 0 | 0 | |